

**OFFICE OF THE REGISTRAR GENERAL, HIGH COURT OF KARNATAKA
HIGH COURT BUILDINGS, BENGALURU 560001.**

NOTIFICATION NO: HCE 30/2009 DATED 13.10.2015

RECRUITMENT OF CANDIDATES FOR THE POST OF TYPISTS

**LAST DATE FOR SUBMISSION OF APPLICATION THROUGH ONLINE:
07.11.2015**

Online applications in the prescribed format are invited from applicants who are qualified as on the last date fixed for submission of applications for recruitment to **36 Posts** of Typist in the establishment of the High Court of Karnataka, Bengaluru, through online link on <http://karnatakajudiciary.kar.nic.in/recruitment.asp>

1. Method of Recruitment: Selection of candidates will be made in accordance with The High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, **as amended from time to time** and The High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, **as amended from time to time.**

2. Minimum Qualification:

- 1) Minimum Qualification shall be a degree in Science / Arts / Commerce / Business Management / Computer Applications of a recognized University with minimum of 55% marks in the aggregate for candidate belonging to General Category & other backward categories & a minimum of 50% marks in the aggregate for candidates belonging to Schedule Caste & Schedule Tribes.
- 2) Should have passed Senior Grade Typewriting examination in English & Kannada with knowledge of operating computers.

Note: - Knowledge of operation of computers means possessing a certificate in computer basics issued by an institute imparting Computer education.

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3. Scale of Pay: Rs.11600 – 200 – 12000 – 250 – 13000 – 300 – 14200 – 350 – 15600 – 400 – 17200 – 450 – 19000 – 500 – 21000.

4. Probation: The applicant if appointed shall be initially on probation for a period of two years or for extended period if necessary.

5. Classification of Vacancies:

17 POSTS FOR RESIDUAL PARENT CADRE
(BACKLOG POSTS)

	Women	Rural	Physically Handicapped	Ex-servicemen	Kannada Medium	Displaced from Projects	Unreserved	Total
Scheduled Caste	-	-	1	-	-	-	-	1
Scheduled Tribe	2	1	-	-	-	-	-	3
Category I	-	2	-	1	-	-	-	3
Category IIA	3	4	-	-	-	-	-	7
Genera Merit	-	-	3	-	-	-	-	3
TOTAL	5	7	4	1	-	-	-	17

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19 POSTS OF LOCAL CADRE (i.e., RESERVATION FOR HYDERABAD KARNATAKA REGION CANDIDATES UNDER ARTICLE 371(J) OF THE CONSTITUTION) (BACK LOG POSTS)

	Women Candidate	Rural Candidate	Physically Handicapped	Ex-servicemen	Unreserved	Total
Scheduled Caste	1	1	1	-	1	4
Scheduled tribe	-	-	-	-	1	1
Category I	-	-	-	-	1	1
Category IIA	1	1	-	-	1	3
Category IIB	-	-	-	-	1	1
Category IIIA	-	-	-	-	1	1
Category IIIB	-	-	-	-	1	1
General Merit	1	3	1	1	1	7
TOTAL	3	5	2	1	8	19

6. Mode of Selection: Selection to the post of Typists will be made on the basis of performance in the following Tests:

Sl.No.	Particulars	Maximum Marks	Minimum Marks for passing the test
1.	Typing Test	100	60
2	English Essay writing	30	20
3	Translation from Kannada to English	30	20
4	Test of General Knowledge	20	10
5	Viva – voce	20	10
Grand Total		200 Marks	120 Marks

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Note: As per Rule 5 of High Court of Karnataka of Service (Direct Recruitment By Selection) Rules, 1984 such number of candidates as equal to five times the number of vacancies notified, selected in the order of merit, shall be called for the Typing Test.

7. Age limit: The age limit is, minimum of 18 years for all categories and the maximum age limit is as under:-

(a) 40 years in the case of a person belonging to Scheduled Caste or Scheduled Tribe or Category-I of other Backward Classes.

(b) 38 years in the case of a person belonging of Category II-A or II-B or III-A or III-B of other Backward Classes; and

(c) 35 years for others.

(d) Not withstanding anything contained in Rule 6 of the Karnataka Civil Services (General Recruitment) Rules, 1977,

i. In case of an applicant who is working or holding a post under the Government or a local authority or a Corporation established by a State Act or Central Act or established by the Government under a State Act or Central Act and owned or controlled by the Government by the number of years during which he/she is or was holding such post or ten years whichever is less;

ii. In case of candidate who is an ex-serviceman - by three years plus the number of years of service rendered by him in the Armed Forces of the Union;

iii. In case of a candidate who is physically handicapped - by ten years;

iv. In the case of a candidate who is widow - by ten years;

(e) The minimum and maximum age limit will be as on the **last date fixed for applying online.**

8. Method of Application and fee: The method of Application shall be through **online** on the website <http://karnatakajudiciary.kar.nic.in/recruitment.asp> to be applied as per the instructions made available in the Annexure on the website. **Applications sent by any other mode other than online will not be considered.**

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(a) The candidates shall pay an Application Fee of **Rs. 250/- (Rupees Two Hundred Fifty Only)** prescribed for the post, by any of the following mode of payment.

(i) **Online Payment:** On submission of online application the candidates shall make the online payment of application fee by SBI online payment gateway to **<https://www.onlinesbi.com/prelogin/icollecthome.htm>**

Or

(ii) **Challan Form:** On submission of online application the candidates shall download the challan through the SBI online payment gateway link **<https://www.onlinesbi.com/prelogin/icollecthome.htm>** in PDF format and shall remit the prescribed fee in any branch of SBI. (System need to support PDF reader-like Adobe, Acrobat)

The candidates belonging to Category – I/Scheduled Caste/Scheduled Tribe/Physically Handicapped are exempted from payment of fee.

(b) Fee once paid will not be refunded under any circumstances.

9. Last date for submission of application:-

To register / submit online applications: **07.11.2015**_

For payment of fee through Challan: **11.11.2015**

10. Candidates Claiming Reservations:

a) Under SC/ ST, Category – I / II A / II B / III A / III B shall possess the certificate in the form as prescribed by the Government of Karnataka, and issued by the competent Authority.

b) Claiming reservation under Rural / Physically Handicapped / Ex – Servicemen / Kannada Medium / Displaced for projects/Widow candidates shall possess the Certificates issued by Competent Authorities.

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- (c) The candidates claiming benefits under Sl. No. 10 (a) and (b) above shall possess the relevant certificates, issued by the Competent Authorities on or before the last date of applying on line.
- (d) Candidates who are in service of Union of India / State Governments and their undertaking should possess the **“No Objection Certificate”** issued by the concerned Authority at the time of verification of documents/further tests.
- (e) Candidates claiming reservation under Local Cadre shall possess the relevant certificate issued by the Competent Authority on or before the last day of applying online as prescribed under The Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) (Issue of Eligibility Certificates) Rules, 2013.
- 11.** Candidates called for the Document Verification/Typing & Written Test shall furnish the necessary original documents with regard to Educational Qualification, Caste, Date of Birth, reservations claimed with regard to Rural / Physically Handicapped / Ex – Servicemen / Kannada Medium / Displaced for projects/Widow and reservation claimed for Local Cadre for verification. On verification, **if the information so furnished by the applicant in the application is found to be false, then their candidature is liable for rejection and also they are liable for criminal prosecution for furnishing false information.**
- 12.** The candidates shall furnish 3 character certificates (one from the last studied education Institution and 2 from the respectable persons) at the time of document verification
- 13.** Candidates called for Tests/Viva-voce will have to appear for the same at their own cost.
- 14.** The recruitment to the post of Typists is made for posting either at High Court of Karnataka Principal Bench at Bengaluru or Benches at Dharwad and Kalaburagi.

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15. If any applicant is found to attempt / obtain extraneous support by any means for candidature from any officials or non-officials, he/she will not be eligible for appointment.

BY ORDER OF THE HON'BLE ACTING CHIEF JUSTICE,

**Sd/-
(N.K. SUDHINDRA RAO)
REGISTRAR (RECRUITMENT)**